NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/2/2017

NAME OF THE PETITIONER(S)

: Ashok Kumar Kanodia & 2 others

NAME OF THE RESPONDENT(S)

: M/s Raghav Industries Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Ms Preethi S Arasu, counsel for petitioners present. Shri R Ashok Kumar, counsel for respondents present. Counsel for petitioner filed CA-74/2017. She is directed to furnish a copy of the same along with documents relied upon to the other side to enable him to file counter in the main CP as well as in the CA by the next date of hearing. Put up on 26.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)